

Annexure -3

Name of the corporate debtor **CANOPY ESTATES PRIVATE LIMITED**; Date of Commencement of CIRP: **06.06.2022**; List of creditors as on **03-05-2023**

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List of secured Creditors (Other than financial creditors belonging to any class of creditors)**Amount in Rs.**

Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount Covered by security Interest	Amount covered by guarantee	Whether related Party	% of Voting share in CoC					
1	Bank of Baroda	20-06-2022	22,05,14,807	22,05,14,807	FC-Bank	22,05,14,807	22,05,14,807	NO	18.54	-	18,13,500	-	-	TDS amount of Rs. 1813500/-deducted on sale of immovable properties through auction by Bank not adjusted in the loan account
			22,05,14,807	22,05,14,807		22,05,14,807	22,05,14,807		18.54		18,13,500			